IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 315

IA-1934/2021, IA-5441/2021, IA-3884/2021, IA-1016/2021, IA-1020/2021, IA-1025/2021, IA-1032/2021, IA-1054/2021, IA-1056/2021, IA-1060/2021, IA-4077/2021, IA-1064/2021, IA-1508/2021,

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr. .... Petitioner/Applicant

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. .... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 26.10.2023

CORAM:
SHRI MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VC AND PHYSICAL MODE

PRESENT:

For Applicant	:	Ms. Khyati Jain Adv.
For Respondent	:	Mr. Vivek Kumar, Mr. Akshay Srivastava, Mr. Shubham Mohanti, Mr. Pranav Gupta, Ms. Mansi Singh, Mr.. Rishi K. Awasthi, Mr. Usman G. Khan Advs.
For the RP	:	Mr. Rishabh Jain Adv.
For the GNIDA	:	Mr. U N Singh Adv.

ORDER

IA-1934/2021, IA-5441/2021, IA-3884/2021, IA-1016/2021, IA-1020/2021, IA-1025/2021, IA-1032/2021, IA-1054/2021, IA-1056/2021, IA-1060/2021, IA-4077/2021, IA-1064/2021, IA-1508/2021

List the matter **on 23.11.2023.**

Parties are directed to complete the pleading before the next date of hearing.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)

ANAND DUBEY